

12-24 hrs.

PAPER LAID ON THE TABLE

TYRES AND TUBES (MOVEMENT
CONTROL) ORDER, 1974

THE DEPUTY MINISTER IN THE
MINISTRY OF INDUSTRIAL DE-
VELOPMENT (SHRI ZIAUR RAH-
MAN ANSARI): On behalf of Shri C.
Subramaniam, I lay on the Table a
copy of the Tyres and Tubes (Move-
ment Control) Order, 1974 (Hindi and
English versions) published in Notifi-
cation No. S. O. 273(E) in Gazette of
India dated the 29th April, 1974, under
sub-section (6) of section 3 of the
Essential Commodities Act, 1955
[Placed in Library See No. LT-8364/
74].

SHRI JYOTIRMOY BOSU (Dia-
mond Harbour): How can he lay it,
Sir? It is in the name of Shri C.
Subramaniam.

MR DEPUTY-SPEAKER I have
allowed him

SHRI SEZHIYAN (Kumbakonam)
The notification is dated 29th April
1974 Why have they taken such a
long time to lay it on the Table of the
House? No reasons have been given

SHRI ZIAUR RAHMAN ANSARI I
shall check up and let the House
know.

12-25 hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

SHRI R. P. YADAV (Madhepura):
I beg to lay on the Table the follow-
ing Minutes of the sittings of the
Committee on Public Undertakings:—

- (1) Minutes of the sittings of the
Committee relating to Fifty-
fifth Report of Hindustan
Photo Films Mfg. Co. Ltd.
- (2) Minutes of the sittings of the
Committee relating to Fifty-
sixth Report on Indian Drugs
and Pharmaceuticals Ltd.

12-25-1/2 hrs.

BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS (SHRI K. RAGHU
RAMAIAH): Sir, yesterday with the
permission of the Chair I made an an-
nouncement that the Constitution
Amendment Bill relating to Sikkim
will be introduced on 2nd and taken
up for consideration on the 3rd Sep-
tember. Opinions were expressed
that the schedule is too tight. Having
taken into account that I would like
to say that the Government now in-
tends to take up the consideration of
the Bill on the 4th instead of 3rd Sep-
tember. The introduction of the Bill
will be on the 2nd but it will be plac-
ed for consideration before the House
on the 4th September.

12-26 hrs

STATEMENT Re. C.R.P. FIRING AT
COOCH-BEHAR

THE DEPUTY MINISTER IN THE
MINISTRY OF HOME AFFAIRS
(SHRI F. H. MOHSIN): Sir, on
August 27, 1974 around 2-00 PM a
bus belonging to the North Bengal
State Transport Corporation collided
with a CRP van carrying CRP per-
sonnel in Cooch-Behar town. An al-
tercation took place between the CRP
personnel and the local people who
collected on the spot. In the alterca-
tion, one CRP Constable opened fire
injuring two persons, namely Shri
Shankar Chakrabarty, a teacher and
Pradeep Roy, a student—both of Jen-
kun's School, Cooch-Behar. Shri
Chakrabarty subsequently succumbed
to his injuries at 8 A.M on August
28, 1974

Immediately following the incident
on August 27, 1974, the mob got un-
ruly and went on a rampage. They
set fire to the offices of Deputy Com-
missioner, Sub-Divisional Officer, Cen-
tral Excise and Income-tax, District
Court and S.P.'s Office. The extent of
damage is yet to be assessed fully.
The unruly mob engaged in arson was
dispersed by the police who resorted to
tear-gas and firing. Curfew was
imposed by the District authorities.